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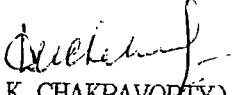
O.A.2452/90

20.1.92

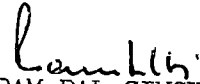
PRESENT: Sh.B.S.Mainee, counsel for the applicant.

Sh.Romesh Gautam, counsel for the
respondents.

In view of a recent judgement pronounced by
the Tribunal, Id. counsel for the applicant prays
for withdrawal of this O.A. Prayer allowed. The
O.A.is dismissed as withdrawn with liberty to file
fresh O.A., if so advised.


(D.K.CHAKRAVORTY)

MEMBER(A)


(RAM PAL SINGH)

VICE CHAIRMAN(J)

SV

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